

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3788  
ANSWERED ON:16.08.2001  
DISPUTE REGARDING POSTS SANCTIONED  
PRAKASH V. PATIL

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether there is any dispute between the Union Government and the Government of Maharashtra regarding number of posts sanctioned for Railway Police and the huge expenditure incurred by the State Government towards Railway Police personnel;
- (b) if so, whether the dispute has been settled by the Union Government;
- (c) if not the reasons therefor; and
- (d) the time by which the said dispute is likely to be settled.

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL)

- (a) No, Sir.
- (b) to (d) Do not arise.